

them as far as possible. Those recommendations which lie within the Central field are being examined. Due notice of these recommendations will be taken both by the State Governments and the Central Government while drawing their respective annual plans.]

उपकुलपतियों के सम्मेलन में किये गये निर्णय

१४७. श्री नवाबसिंह चौहान : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले अक्तूबर मास में दिल्ली में हुए विश्वविद्यालयों के उपकुलपतियों के सम्मेलन में क्या क्या निर्णय किये गये और क्या उन निर्णयों के सम्बन्ध में एक विवरण कृपया सभा पटल पर रखा जायेगा; और

(ख) क्या सरकार ने इन निर्णयों पर विचार कर लिया है और यदि हाँ, तो उस का क्या परिणाम निकला है ?

t [DECISION TAKEN AT THE CONFERENCE OF VICE CHANCELLORS

147. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of EDUCATION be pleased to state:

(a) what decisions were taken at the Conference of Vice-Chancellors of Universities which was held in Delhi in October, 1962 and whether a statement regarding those decisions will be laid on the Table of the House; and

(b) whether Government have considered those decisions and if so, to what effect?]

शिक्षा मंत्री (डा० कालू लाल श्रीवाली) :

(क) और (ख) सूचना एकत्र की जा रही है और सभा पटल पर रख दी जायेगी ।

T[THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) and (b) Information is being collected and will be laid on the Table of the House]

CARRYING OUT OF SCHLUMBERGER TEST AT RUDRASAGAR

148. SHRI A. D. MANI: Will the Minister of MINES AND FUEL be pleased to state:

(a) whether the Oil and Natural Gas Commission had engaged experts from the Assam Oil Company for conducting Schlumberger test at Rudrasagar Well No. 1;

(b) if so, what was the remuneration paid to these experts; and

(c) what was the result of the test conducted by them?

THE MINISTER OF MINES AND FUEL (SHRI K. D. MALAVIYA): (a) No, Sir.

(b) and (c) Do not arise.

CHAIRMAN OF THE INDIAN REFINERIES LIMITED

149. SHRI A. D. MANI: Will the Minister of MINES AND FUEL be pleased to state:

(a) whether the post of the Chairman of the Indian Refineries Limited has been filled; and

(b) if so, what is the name of the person so appointed and what are his technical qualifications for the job?

THE MINISTER OF MINES AND FUEL (SHRI K. D. MALAVIYA): (a) Yes, Sir.

(b) Sardar Jogendra Singh, lately a member of Parliament. It is not essential for the Chairman of the Company to possess any technical qualifications.